## **RAJYA SABHA**

Wednesday, the 7<sup>th</sup> August, 2024 /16 Sravana, 1946 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

### **BIRTHDAY GREETINGS**

MR. CHAIRMAN: Hon, Members... ... (Interruptions)... Let me go through it, I will keep this in mind. Hon. Members, I am pleased to extend birthday greetings to hon. Member of Parliament, Shri B. L. Verma.

Shri Verma, a Member of this august House since November, 2020, is currently serving as Minister of State in the Ministries of Consumer Affairs, Food and Public Distribution and Social Justice and Empowerment. Earlier, he has served as the Union Minister of State from July, 2021 to June, 2024. Shri Verma has continually and impactfully championed the cause of the marginalized sections of the society. Shri Verma is married to Shrimati Shanti Devi and the couple is blessed with daughters-Diksha and Sakshi and sons- Prabhat and Harsh.

Hon. Members, on behalf of this House and on my own wish him a long, healthy and happy life and extend greetings to his family members.

## PAPERS LAID ON THE TABLE

#### I. Notification of the Ministry of Skill Development and Entrepreneurship

# II. Reports and Accounts of various Samagra Shiksha Programmes and Schemes for various years and related papers

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI JAYANT CHAUDHARY): Sir, I lay on the Table:

I. A copy (in English and Hindi) of the Ministry of Skill Development and Entrepreneurship Notification No. G.S.R. 254(E)., dated the 23<sup>rd</sup> April, 2024, publishing the Apprenticeship (Amendment) Rules, 2024., under sub-section (3) of Section 37 of the Apprentices Act, 1961.

[Placed in Library. See No. L. T. 666/18/24]